

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:19
ANSWERED ON:08.08.2012
TRANSFER ROTATIONAL POLICY
Singh Shri Sushil Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of transfer/rotational policy of employees followed in DoP&T;
- (b) the number of employees transferred/rotated on completion of five years of service and on promotion to the next grade;
- (c) whether it is mandatory to transfer employees on promotion; and
- (d) the details of the employees who have neither been transferred/rotated on completion of their laid down tenure and on promotion?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): The Rotational Transfer Policy (RTP) for Central Secretariat Service (CSS) prescribes that the combined tenure of officer in a particular Ministry/Department shall be five years in the case of Under Secretary, Deputy Secretary and Director and seven years in the case of Section Officers and Assistants. On promotion, an official of CSS at any level shall be posted out of the Ministry/Department if he has served in the same Ministry/Department in any capacity for a period exceeding the prescribed tenure for the promotion post with exception to those who are due for retirement in two years.

The Rotational Transfer Policy for the Central Secretariat Stenographers' Service (CSSS) prescribes that the tenure of an officer in a particular cadre unit/Ministry/Department is 10 years with the exception that if an officer is within 2 years of retirement or he is working in the office of Secretary of the Department, he will not be transferred provided that there is a vacancy in the Ministry/Department concerned. However, normally, an officer will be transferred only upon promotion.

(b): Since 1st January, 2012, 425 CSS officers and 1357 CSSS officers have been transferred under RTP.

(c): No, Madam.

(d): Employees who are due for transfer on completion of their laid down tenure under RTP are being covered in a phased manner.